

**GOVERNMENT OF INDIA
PANCHAYATI RAJ
LOK SABHA**

UNSTARRED QUESTION NO:4946
ANSWERED ON:26.04.2010
DISPUTE REDRESSAL FORUMS
Thomas Shri P. T.

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Government has any proposal to establish dispute redressal forums in the country;
- (b) if so, the details thereof;
- (c) whether the Government has considered to establish quasi judicial courts in every panchayat in the country; and
- (d) if so, the details thereof?

Answer

MINISTER OF PANCHAYATI RAJ (Dr. C.P. JOSHI)

(a) to (d): Establishment of Nyaya Panchayats in the country is under consideration of Union Government. The objective of the proposed Nyaya Panchayat Bill is to provide a sound institutionalized forum at the grassroots level for alternative dispute resolution through mediation and conciliation with community involvement. The Nyaya Panchayats would aim at resolving disputes before they reach the formal justice system, but without extinguishing the right to go to judicial forum if any party to a dispute is not satisfied with the outcome of alternative dispute resolution.